

**BEFORE THE NATIONAL GREEN TRIBUNAL, AT NEW
DELHI**

ORIGINAL APPLICATION NO 525 OF 2022

IN THE MATTER OF:

LAXMI

... APPLICANT

VERSUS

M.O.E.F. & Ors.

... RESPONDENTS

I N D E X

S.NO	PARTICULAR	PAGE NO.
1.	AMENDED COMPLIANCE/ STATUS REPORT IN TERMS OF ORDER DATED 17.10.2022, 06.09.2023 AND 15.12.2023 ON BEHALF OF RESPONDENT NO. 2	1 - 4
2.	<u>Annexure R-1 (Colly):</u> Copy of Notice dated 19.09.2023 and Map in OCR PDF for Khasra No. 848.	5 - 6
3.	<u>Annexure R-2 (Colly):</u> Copy of Notice dated 19.09.2023, Copy of Tatima Order dated 22.09.2021 and Map in OCR PDF for Khasra No. 963.	7 - 9
4.	<u>Annexure R-3 (Colly):</u> Copy of Notice dated 19.09.2023, Copy of Tatima order date 03.01.2023 and Map in OCR PDF for Khasra No. 969.	10 - 13

5.	<u>Annexure R-4 (Colly):</u> Copy of Notice dated 19.09.2023 and Map in OCR PDF for Khasra No. 725.	14 - 15
6.	<u>Annexure R-5 (Colly):</u> Copy of Notice dated 19.09.2023 and Map in OCR PDF for Khasra No. 729.	16 - 17
7.	<u>Annexure R-6 (Colly):</u> Copy of Notice dated 19.09.2023 and Map in OCR PDF for Khasra No. 730.	18 - 19
8.	<u>Annexure R-7 (Colly):</u> Copy of Notice dated 19.09.2023, Copy of Tatima Order Dated 26.09.2022 and Map in OCR PDF for Khasra No. 954.	20 - 24
9.	<u>Annexure R-8 (Colly):</u> Copy of Notice dated 19.09.2023 Copy of Tatima Order Dated 26.09.2022 and Map in OCR PDF for Khasra No. 961.	25 - 29
10.	<u>Annexure R-9:</u> Copy of the updated revenue records.	30 - 36

BEFORE THE NATIONAL GREEN TRIBUNAL, AT NEW DELHI
ORIGINAL APPLICATION NO 525 OF 2022

IN THE MATTER OF:

LAXMI

... APPLICANT
VERSUS

M.O.E.F. & Ors.

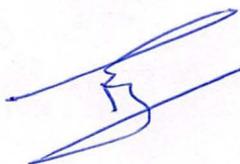
... RESPONDENTS

AMENDED COMPLIANCE/ STATUS REPORT IN TERMS OF
ORDER DATED 17.10.2022, 06.09.2023 AND 15.12.2023 ON
BEHALF OF RESPONDENT NO. 2

MOST RESPECTFULLY SHOWETH:

Pursuant to the orders of Hon'ble NGT Principal Bench dated 17.10.2022, 06.09.2023 and 15.12.2023, in the present Application, the present compliance/ status report is hereby submitted. I, the undersigned, I do hereby swear as under:

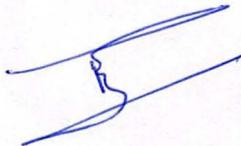
1. That it is submitted that the Hon,ble Tribunal vide its order dated 17.10.2023 has directed Respondent No. 2 to appear in person before this Hon,ble Tribunal in the present matter and the undersigned in compliance with the order of this Honorable Tribunal has been regularly appearing before this Hon'ble Tribunal. The matter pertained to protection of forest land comprising of Khasra Number's **848 (6 -11), 963/4 (2 -8), 969/1 (1-11), 725 (19 - 11), 729 (4 -4), 730 (0 -2), 954/2/1 (8 - 8), 961/1 (7 - 13)** situated at revenue estate of village Bhati, New Delhi.



2. Respondent no. 2 is filing the present amended compliance/ status report in terms of order of this Hon'ble tribunal dated 17.10.2022. That the undersigned is producing a chart containing details of tatima and demarcation carried out by the office of undersigned.

<u>KHASRA NOS.</u>	<u>Remarks</u>	<u>Attachment</u>
848 (6 - 11)	This Khasra wholly belongs to Forest, and demarcation was done to remove the encroachment, notice has been issued by the undersigned office on 19.09.2023.	Copy of Notice dated 19.09.2023 and Map in OCR PDF for Khasra No. 848 is enclosed as Annexure R-1 (Colly).
963/4 (2 - 8)	Notice Issued by Tehsildar Saket on 19.09.2023 for demarcation. The land of Van Vibhag is clear and possession has been handed over to the forest officials.	Copy of Notice dated 19.09.2023, Copy of Tatima Order dated 22.09.2021 and Map in OCR PDF for Khasra No. 963 is attached and marked as R-2 (Colly).
969/1 (1 - 11)	Notice Issued by Tehsildar Saket on 19.09.2023 for demarcation. As per information available with our office, the forest Department is	Copy of Notice dated 19.09.2023, Copy of Tatima order date 03.01.2023 and Map in OCR PDF for Khasra No. 969 is attached and marked as R- 3 (Colly).

	in possession.	
725 (19 - 11)	This Khasra wholly belongs to Forest, and demarcation was done to remove the encroachment, notice has been issued by the undersigned office on 19.09.2023.	Copy of Notice dated 19.09.2023 and Map in OCR PDF for Khasra No. 725 is attached as Annexure R-4 (Colly).
729 (4 -4)	This Khasra wholly belongs to Forest, and demarcation was done to remove the encroachment, notice has been issued by the undersigned office on 19.09.2023.	Copy of Notice dated 19.09.2023 and Map in OCR PDF for Khasra No. 729 is attached and marked as R-5 (Colly).
730 (5-19)	Notice Issued by Tehsildar Saket on 19.09.2023 for demarcation. The Forest owns only 2 Biswa land which is vacant and possession is already with the forest officials.	Copy of Notice dated 19.09.2023 and Map in OCR PDF for Khasra No. 730 is attached and marked as R-6 (Colly).
954/2/1 (8 - 8)	Notice Issued by Tehsildar Saket on 19.09.2023 for demarcation. Demarcation has been	Copy of Notice dated 19.09.2023, Copy of Tatima Order Dated 26.09.2022 and Map in OCR PDF for Khasra No.



	done on 23.09.2023 However, villagers created hindrances during the demolition and as per information available with our office that Forest Officials are taking necessary steps to clear the encroachment.	954 is attached and marked as R-7 (Colly)
961/1 (7 - 13)	Notice Issued by Tehsildar Saket on 19.09.2023 for demarcation. As per information available with our office, the forest Department is in possession.	Copy of Notice dated 19.09.2023 Copy of Tatima Order Dated 26.09.2022 and Map in OCR PDF for Khasra No. 961 is attached and marked as R-8 (Colly)

3. That it is submitted that as per demarcation report dated 23.09.2023 revenue record has been updated. Copy of the said record is annexed and marked as Annexure R- 9

That in keeping view of the above facts and circumstances it is prayed to this Hon,ble Tribunal that the submission may be taken on record and undersigned assures that the orders passed by this Hon,ble Tribunal shall be complied with.


SDM (Saket)





OFFICE OF THE SUB-DIVISIONAL MAGISTRATE (SAKET)
REVENUE DEPARTMENT: GOVERNMENT OF NCT OF DELHI
M. B. ROAD : SAKET : NEW DELHI

F.No.SDM(Saket)/2023/ 2008

most urgent

Dated:- 19/9/2023

NOTICE

1. Dy. Conservator of Forest of Karni Singh Shooting Range Tughlakabad N.D
2. M/s Ashon Estate R/o village Bhati
3. M/s R.G.S.B Estate R/o Village Bhati
4. M/s Appels Estate R/o Village Bhati
5. M/s Hans foundation R/o village Bhati
6. Patwari Halqa village Bhati
7. Sh. Ajay Sharma ji T.S.M. Surveyor

Sub: Demarcation/Identifications/Joint Survey of Khasra No. 848(51), 963(28)
Village... Bhatiof sub Division Saket. 969(HI), 725(91), 729(44), 730(0-2)
Sir, 954(28), 961(73)

It is hereby to inform you that the demarcation of above mentioned numbers has been fixed for 20/9/2023 at 12:00 AM and the meeting point will be O/o SDM (Saket) New Delhi.

You are therefore requested to please depute to the authorized official (S) parson of your department to remain present at the office of undersigned on the above mentioned date and time in case of any clarification, you may feel convenient to call. 9811113427 Sh. Ruti (A.S.O./Kgo)

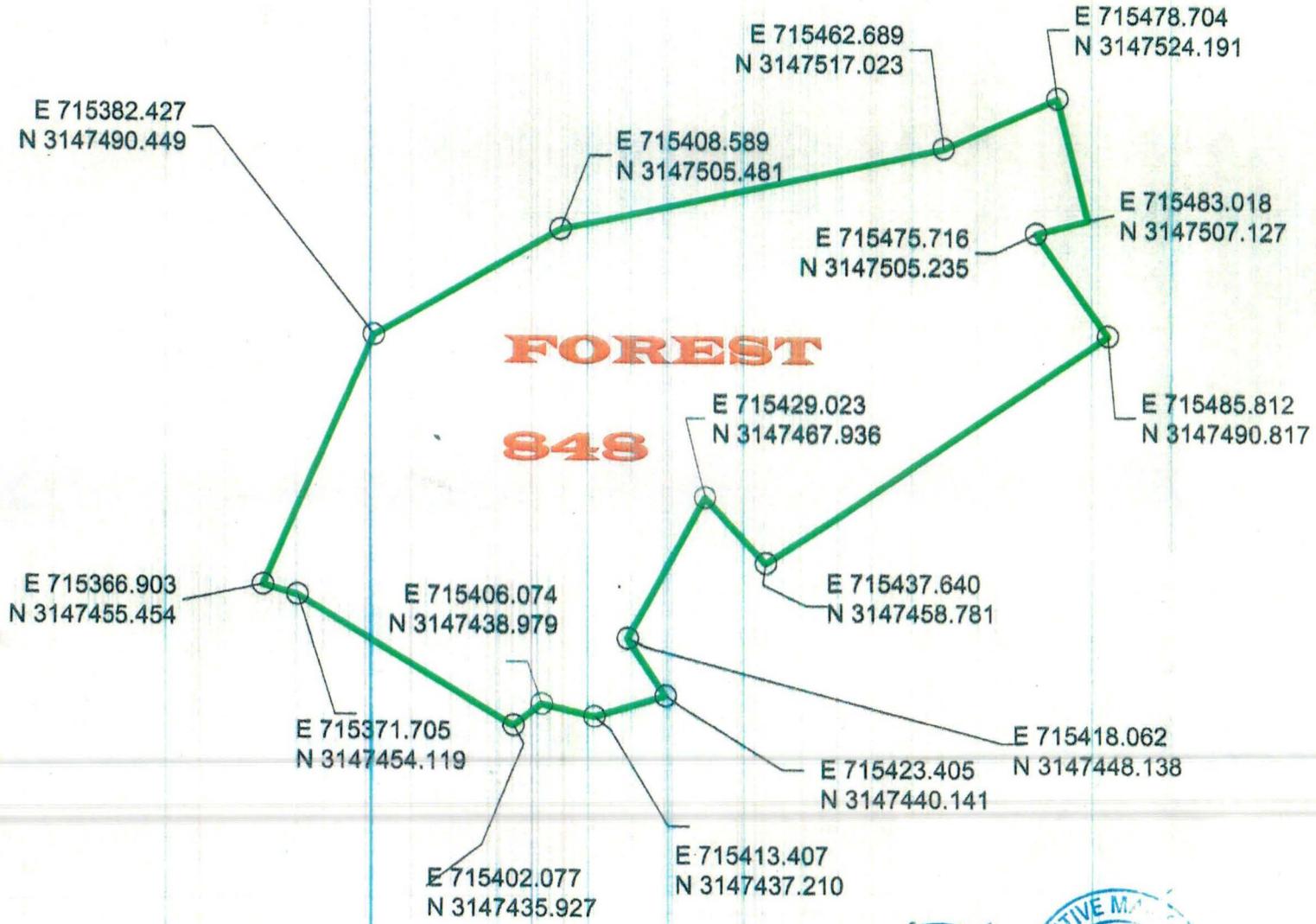
This may kindly be accorded "Top Priority", payment for T.S.M. Surveyor will be made through respective applicant/agency.

Yours faithfully

TEHSILDAR (SAKET)



Demarcation of Khasra No: 848 village Bhati



2

Handwritten signature and initials:
 Suresh
 A.S./N-7
 Anand



OFFICE OF THE SUB-DIVISIONAL MAGISTRATE (SAKET)
REVENUE DEPARTMENT: GOVERNMENT OF NCT OF DELHI
M. B. ROAD : SAKET : NEW DELHI

F.No.SDM(Saket)/2023/ 2008

most urgent

Dated:- 19/9/2023

NOTICE

1. Dy. Conservator of Forests of Karni Singh Shooting Range Tughlakabad N.D
2. M/s Ashon Estate R/o village Bhati
3. M/s R.G.S.B Estate R/o Village Bhati
4. M/s Appels Estate R/o Village Bhati
5. M/s Hans foundation R/o Village Bhati
6. Patwari Halqar village Bhati
7. Sh. Ajay Sharma ji T.S.M. Surveyor

Sub: Demarcation/Identifications/Joint Survey of Khasra No. 848(611), 963(28)
Village... Bhatiof sub Division Saket. 969(H1), 725(911), 729(44), 730(0-2)
Sir, 954(28), 961(713)

It is hereby to inform you that the demarcation of above mentioned numbers has been fixed for 20/9/2023 at 12:00 AM and the meeting point will be O/o SDM (Saket) New Delhi.

You are therefore requested to please depute to the authorized official (S) parson of your department to remain present at the office of undersigned on the above mentioned date and time in case of any clarification, you may feel convenient to call 9811113427 Sh. Ruti (A.s.o./Kgo)

This may kindly be accorded "Top Priority", payment for T.S.M. Surveyor will be made through respective applicant/agency.

Yours faithfully

Om
TEHSILDAR (SAKET)



IN THE COURT OF REVENUE ASSISTANT / SDM (SAKET)
REVENUE DEPARTMENT: DISTRICT - SOUTH: GOVT. OF NCT OF DELHI
M. B. ROAD: SAKET: NEW DELHI

8

Dated: 22/09/2021

No.SDM/Saket/2021/358-64

TATIMA CASE, KHASRA NO. 963 Min, VILLAGE BHATI

ORDER

This order shall dispose-off the proceedings of Tatima in respect of the land comprising khasra no. 963 min situated in the revenue estate of village Bhati, New Delhi.

Whereas, Tatima proceedings were instituted in the year 2019. During the proceedings the matter was taken up a number of times. Notices were served to all the concerned parties/ agencies.

Whereas, as per the report of Patwari and record, Khasra no. 963 Min has the area of 12 Bigha 16 Biswa of village Asola and as per the Record following parties/ agencies have share in the Khasra No. 963:

- | | | |
|------|---------------------|---------|
| i) | M/s Aplus Pvt. Ltd. | (04-08) |
| ii) | Hans Foundation | (04-00) |
| iii) | M/s Ashok Estate | (02-00) |
| iv) | Forest Land | (02-08) |

Whereas, the matter was last taken up for hearing on 26-08-2021, in the presence of all concerned i.e. Panchayat Secretary on behalf of Gram Sabha, Sh. Tajuddin, Deputy Range Officer for and on behalf of Forest Department (South), Sh. Sanjeev Kumar (Patwari) for and on behalf of Revenue Department, Present Sh. Anil Mahender on behalf of A Plus Estate Pvt. Ltd, Ld. Counsel Sh. Devi Ram on behalf of Hans Foundation.

Whereas, the forest had requested to allot forest area of Khasra No. 963 adjacent to existing forest area vide letter no. 13939 dated 09/07/2020.

And whereas, Aks Sizra was shown to all concerned parties/ agencies and they all agreed to the Tatima without any objection.

Now, therefore, Tatima of Khasra No. 963 Min of Village Asola is finalized as below:

S.No.	Khasra No.	Area	Owner
1.	963/1	4-8	M/s Aplus Pvt. Ltd.
2.	963/2	4-0	Hans Foundation
3.	963/3	2-0	M/s Ashok Estate
4.	963/4	2-8	Forest Land

File consigned to Record Room. Halqa Patwari is directed to update the Revenue Record accordingly.



Ankita Mishra
22/09/2021
(ANKITA MISHRA, IAS)
REVENUE ASSISTANT/ SDM (SAKET)
DISTRICT (SOUTH)

Copy to :-

1. The Deputy Conservator of Forest (South), Forest and Wild Life Department, GNCT of Delhi, Near Shooting Range Tughlakabad, New Delhi.
2. The BDO (South), GNCTD, M.B. Road, Saket, New Delhi,
3. The Tehsildar (Saket), GNCTD, MB Road, Saket, New Delhi
4. The Halqa Patwari (Village Asola), with the direction to serve this order on the suit land by way of pasting at some conspicuous place and as per this order make necessary updation in the records.
5. M/s Aplus Pvt. Ltd., Kh.No. 963 Min, Village Bhati, New Delhi

Demarcation of Khasra No: 963 after Tatima village Bhati

E 714797.151
N 3147627.555

E 714917.354
N 3147654.086

FOREST
963/4

E 714935.039
N 3147626.662



Signature
Asst. Magistrate



OFFICE OF THE SUB-DIVISIONAL MAGISTRATE (SAKET)
REVENUE DEPARTMENT: GOVERNMENT OF NCT OF DELHI
M. B. ROAD : SAKET : NEW DELHI

F.No.SDM(Saket)/2023/ 2008

most urgent

Dated:- 19/9/2023

NOTICE

1. Dy. Conservator of Forests of Karni Singh Shooting Range Tughlakabad N.D
2. M/s Ashon Estate R/o village Bhati
3. M/s R.G.S.B Estate R/o Village Bhati
4. M/s Appels Estate R/o Village Bhati
5. M/s Hans foundation R/o Village Bhati
6. Patwari Halqar village Bhati
7. Sh. Ajay Sharma ji T.S.M. Surveyor

Sub: Demarcation/Identifications/Joint Survey of Khasra No. 848(611), 963(28)
Village... Bhatiof sub Division Saket. 969(H1), 725(911), 729(44), 730(0-2)
Sir, 954(28), 961(713)

It is hereby to inform you that the demarcation of above mentioned numbers has been fixed for 20/9/2023 at 12:00 AM and the meeting point will be O/o SDM (Saket) New Delhi.

You are therefore requested to please depute to the authorized official (S) parson of your department to remain present at the office of undersigned on the above mentioned date and time in case of any clarification, you may feel convenient to call 9811113427 Sh. Ruti (A.s.o./Kgo)

This may kindly be accorded "Top Priority", payment for T.S.M. Surveyor will be made through respective applicant/agency.

Yours faithfully

TEHSILDAR (SAKET)




**IN THE COURT OF REVENUE ASSISTANT / SDM (SAKET)
REVENUE DEPARTMENT: DISTRICT – SOUTH: GOVT. OF NCT OF DELHI
M. B. ROAD: SAKET: NEW DELHI**

No.SDM/Saket/2022/ 15

Dated : 03/01/2023

TATIMA CASE, KHASRA NO. 969 Min, VILLAGE BHATI

ORDER

This order shall dispose-off the proceedings of Tatima in respect of the land comprising khasra no. 969 min situated in the revenue estate of village Bhati, New Delhi.

Whereas, Tatima proceedings were instituted in the year 2019. During the proceedings the matter was taken up a number of times. Notices were served to all the concerned 969Min has the area of 02 Bigha 11 Biswa of village Bhati and as per the Record following parties/ agencies have share in the Khasra No. 969:

- | | | |
|-----|-----------------|---------|
| i) | Hans Foundation | (1-0) |
| ii) | Forest Land | (01-11) |

Whereas, the matter was last taken up for hearing on 02-01-2023, in the presence of all concerned i.e. Sh. Tajuddin, Deputy Range Officer for and on behalf of Forest Department (South), Sh. Ram Khilari (Kanungo) for and on behalf of Revenue Department and Sh. Manas Swain present in person for respondent.

Whereas, the forest department had requested to allot forest area of Khasra No. 969 adjacent to existing forest area vide letter no. 13939 dated 09/07/2020.

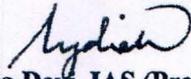
And whereas, Aks Sizra was shown to all concerned parties/ agencies and they all agreed to the Tatima without any objection and also signed on the draft Tatima Map in respect of Khasra Number 969 of village Bhati.

Now, therefore, Tatima of Khasra No. 969 Min of Village Asola is finalized as below:

S.No.	Khasra No.	Area	Owner
1.	969/1	1-11	Forest
2.	969/2	1-0	Hans Foundation

File consigned to Record Room. Halqa Patwari is directed to update the Revenue Record accordingly.




**Waikhom Nydia Devi, IAS (Prob.)
REVENUE ASSISTANT/ SDM (SAKET)
DISTRICT (SOUTH)**

Copy to :-

Certified True Copy

Copy To Copy

Read by S.D.M. (Saket)

Reader To SDM (Saket)

Copy to :-

1. The Deputy Conservator of Forest (South), Forest and Wild Life Department, GNCT of Delhi, Near Shooting Range Tughlakabad, New Delhi.
2. The BDO (South), GNCTD, M.B. Road, Saket, New Delhi,
3. The Tehsildar (Saket), GNCTD, MB Road, Saket, New Delhi
4. The Halqua Patwari (Village Bhati), with the direction to serve this order on the suit land by way of pasting at some conspicuous place and as per this order make necessary updation in the records.
5. Hans Foundation., Kh.No. 969 Min, Village Bhati, New Delhi.

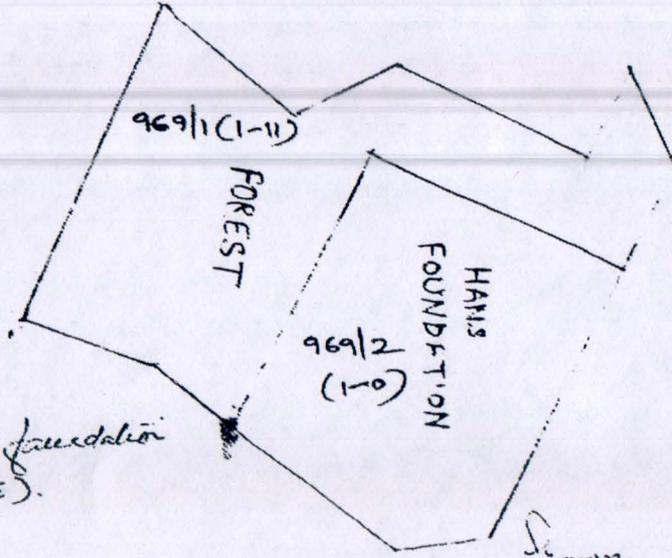
Certified True Copy Copy To Copy



Reader To SDM (Saket) Reader To SDM (Saket)

Draft Tatma Proposal Kh. No 969 Village Bhat

Original Copy in Copy
Reserve to SPM (Sare)



S. AHMAD for the Hanis foundation
S.A. (Advocate)
20/12/2022

20/12/22
S.A.

9/2/22 K40



OFFICE OF THE SUB-DIVISIONAL MAGISTRATE (SAKET)
REVENUE DEPARTMENT: GOVERNMENT OF NCT OF DELHI
M. B. ROAD : SAKET : NEW DELHI

F.No.SDM(Saket)/2023/ 2008

most urgent

Dated:- 19/9/2023

NOTICE

1. Dy. Conservator of Forests of Karni Singh Shooting Range Tughlakabad N.D
2. M/s Ashon Estate R/o village Bhati
3. M/s R.G.S.B Estate R/o Village Bhati
4. M/s Appels Estate R/o Village Bhati
5. M/s Hans foundation R/o Village Bhati
6. Patwari Halqar village Bhati
7. Sh. Ajay Sharma ji T.S.M. Surveyor

Sub: Demarcation/Identifications/Joint Survey of Khasra No. 848(611), 963(28)
Village... Bhatiof sub Division Saket. 969(H1), 725(911), 729(44), 730(0-2)
Sir, 954(28), 961(713)

It is hereby to inform you that the demarcation of above mentioned numbers has been fixed for 20/9/2023 at 12:00 AM and the meeting point will be O/o SDM (Saket) New Delhi.

You are therefore requested to please depute to the authorized official (S) parson of your department to remain present at the office of undersigned on the above mentioned date and time in case of any clarification, you may feel convenient to call 9811113427 Sh. Ruti (A.s.o./Kgo)

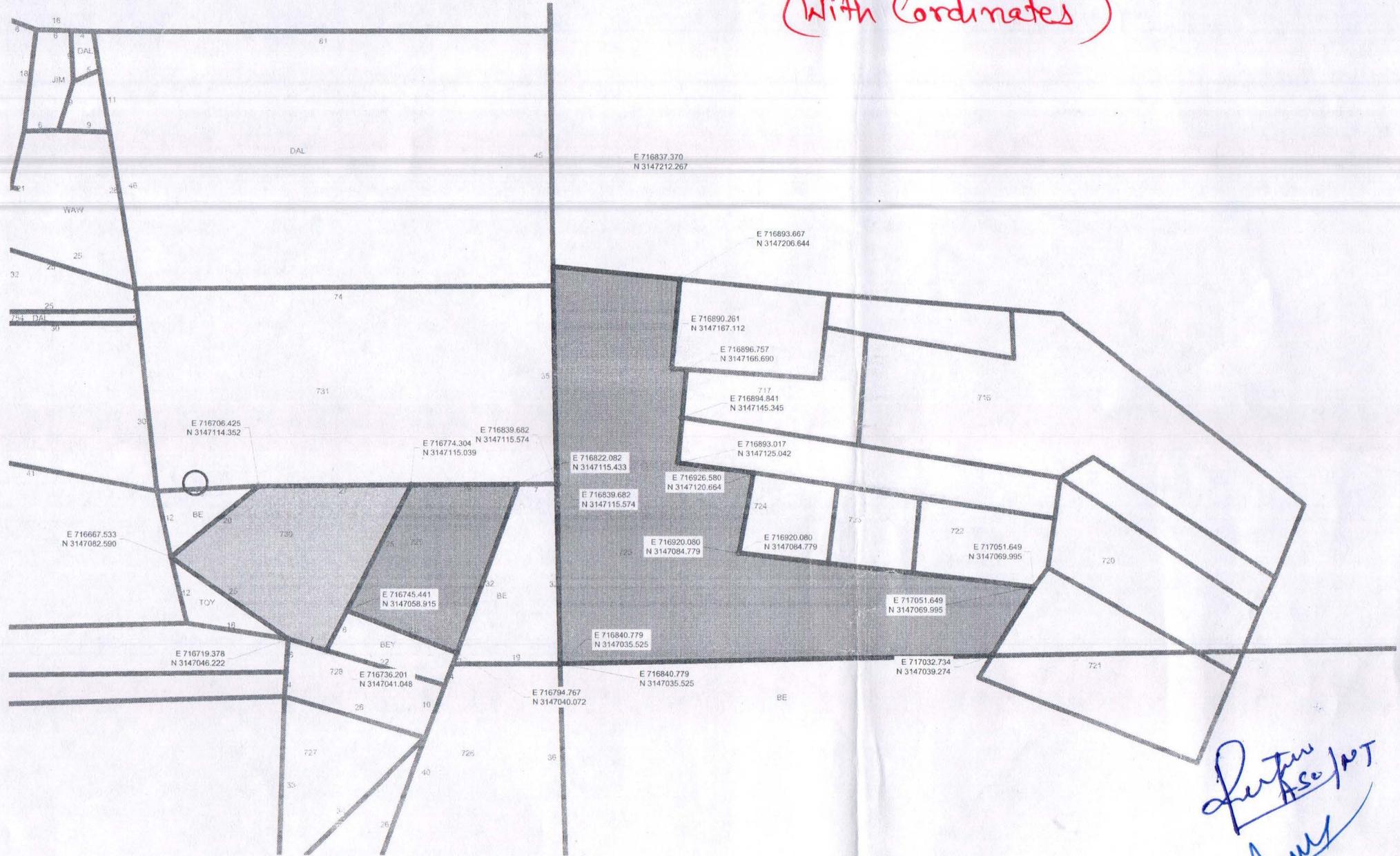
This may kindly be accorded "Top Priority", payment for T.S.M. Surveyor will be made through respective applicant/agency.

Yours faithfully

TEHSILDAR (SAKET)



Demarcation of Khassa NO: 725, 729, 730 village Bhati
(With Coordinates)



*Surfer
Aso/PT
Amey*



OFFICE OF THE SUB-DIVISIONAL MAGISTRATE (SAKET)
REVENUE DEPARTMENT: GOVERNMENT OF NCT OF DELHI
M. B. ROAD : SAKET : NEW DELHI

F.No.SDM(Saket)/2023/ 2008

most urgent

Dated:- 19/9/2023

NOTICE

1. Dy. Conservator of Forests of Karni Singh Shooting Range Tughlakabad N.D
2. M/s Ashon Estate R/o village Bhati
3. M/s R.G.S.B Estate R/o Village Bhati
4. M/s Appels Estate R/o Village Bhati
5. M/s Hans foundation R/o Village Bhati
6. Patwari Halqar village Bhati
7. Sh. Ajay Sharma ji T.S.M. Surveyor

Sub: Demarcation/Identifications/Joint Survey of Khasra No. 848(611), 963(28)
Village... Bhatiof sub Division Saket. 969(H1), 725(911), 729(44), 730(0-2)
Sir, 954(28), 961(713)

It is hereby to inform you that the demarcation of above mentioned numbers has been fixed for 20/9/2023 at 12:00 AM and the meeting point will be O/o SDM (Saket) New Delhi.

You are therefore requested to please depute to the authorized official (S) parson of your department to remain present at the office of undersigned on the above mentioned date and time in case of any clarification, you may feel convenient to call 9811113427 Sh. Ruti (A.s.o./Kgo)

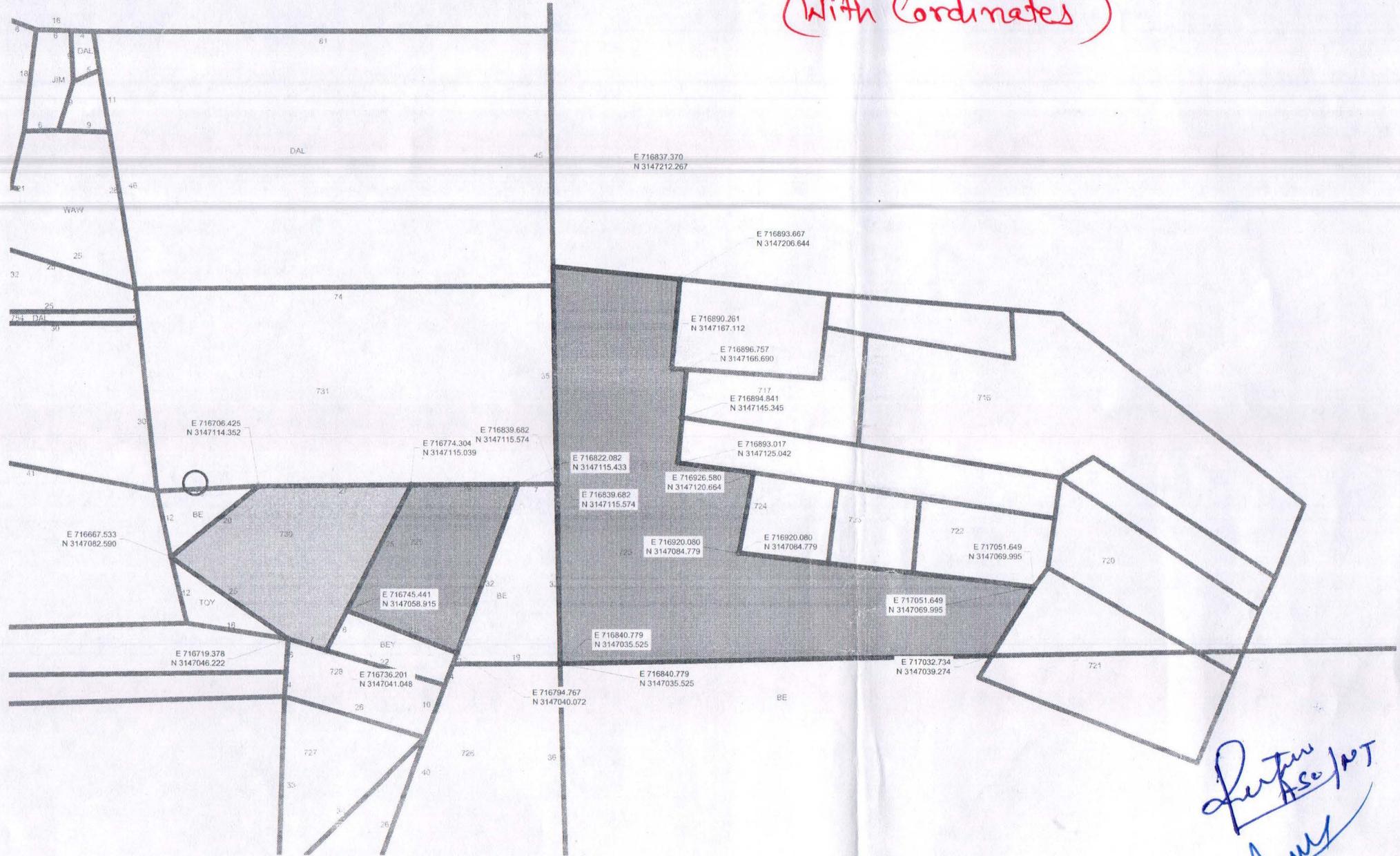
This may kindly be accorded "Top Priority", payment for T.S.M. Surveyor will be made through respective applicant/agency.

Yours faithfully

TEHSILDAR (SAKET)



Demarcation of Khasra NO: 725, 729, 730 village Bhati
(With Coordinates)



*Surfer
Aso/PT
Amey*



OFFICE OF THE SUB-DIVISIONAL MAGISTRATE (SAKET)
REVENUE DEPARTMENT: GOVERNMENT OF NCT OF DELHI
M. B. ROAD : SAKET : NEW DELHI

F.No.SDM(Saket)/2023/ 2008

most urgent

Dated:- 19/9/2023

NOTICE

1. Dy. Conservator of Forests of Karni Singh Shooting Range Tughlakabad N.D
2. M/s Ashon Estate R/o village Bhati
3. M/s R.G.S.B Estate R/o Village Bhati
4. M/s Appels Estate R/o Village Bhati
5. M/s Hans foundation R/o Village Bhati
6. Patwari Halqar village Bhati
7. Sh. Ajay Sharma ji T.S.M. Surveyor

Sub: Demarcation/Identifications/Joint Survey of Khasra No. 848(611), 963(28)
Village... Bhatiof sub Division Saket. 969(H1), 725(911), 729(44), 730(0-2)
Sir, 954(28), 961(713)

It is hereby to inform you that the demarcation of above mentioned numbers has been fixed for 20/9/2023 at 12:00 AM and the meeting point will be O/o SDM (Saket) New Delhi.

You are therefore requested to please depute to the authorized official (S) parson of your department to remain present at the office of undersigned on the above mentioned date and time in case of any clarification, you may feel convenient to call 9811113427 Sh. Ruti (A.s.o./Kgo)

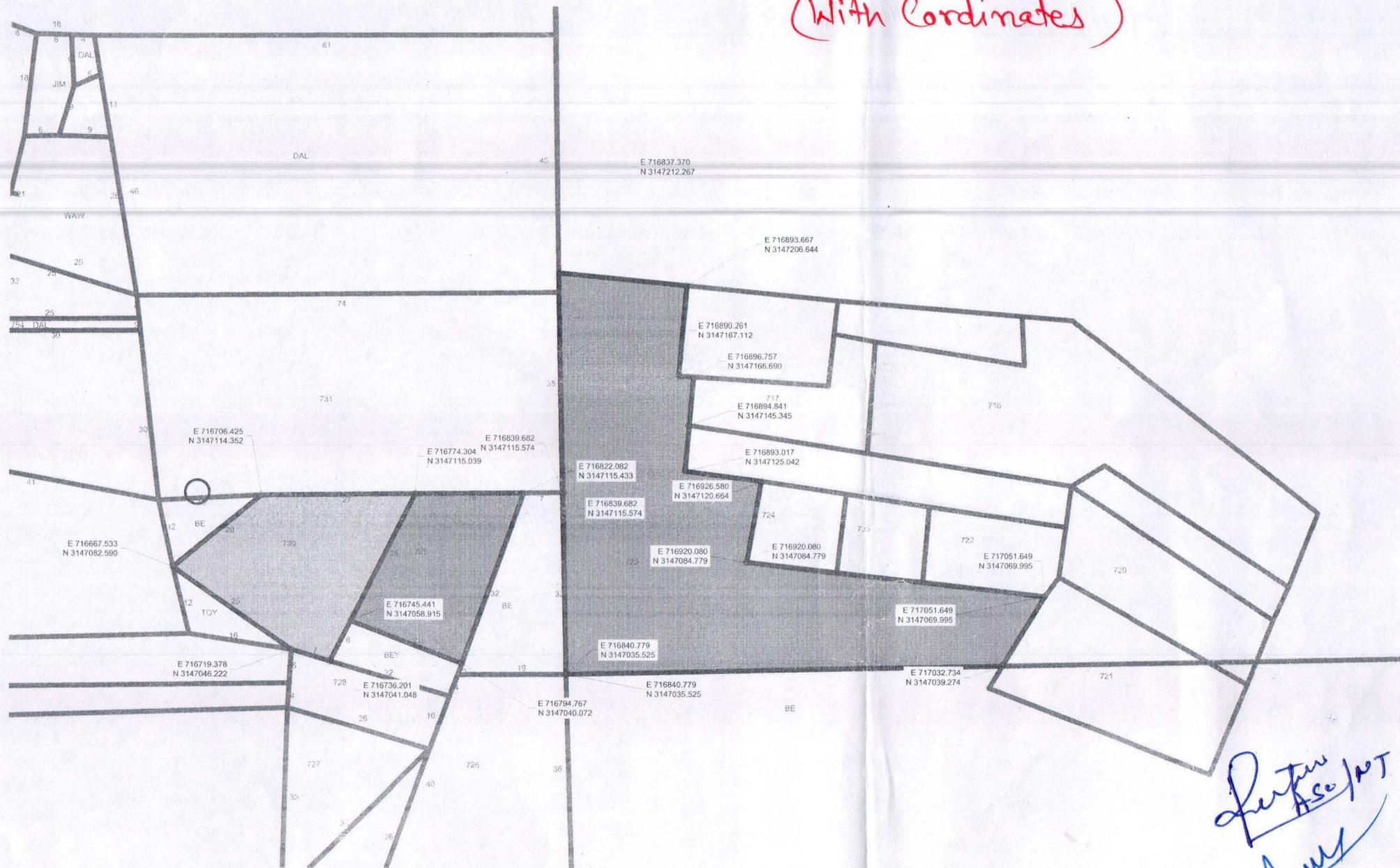
This may kindly be accorded "Top Priority", payment for T.S.M. Surveyor will be made through respective applicant/agency.

Yours faithfully

TEHSILDAR (SAKET)



Demarcation of Khasra NO: 725, 729, 730 village Bhati
 (With Coordinates)



*Surfer
 A.S. / M.T.
 Anur*



OFFICE OF THE SUB-DIVISIONAL MAGISTRATE (SAKET)
REVENUE DEPARTMENT: GOVERNMENT OF NCT OF DELHI
M. B. ROAD : SAKET : NEW DELHI

F.No.SDM(Saket)/2023/ 2008

most urgent

Dated:- 19/9/2023

NOTICE

1. Dy. Conservator of Forests of Karni Singh Shooting Range Tughlakabad N.D
2. M/s Ashon Estate R/o village Bhati
3. M/s R.G.S.B Estate R/o Village Bhati
4. M/s Appels Estate R/o Village Bhati
5. M/s Hans foundation R/o Village Bhati
6. Patwari Halqar village Bhati
7. Sh. Ajay Sharma ji T.S.M. Surveyor

Sub: Demarcation/Identifications/Joint Survey of Khasra No. 848(611), 963(28)
Village... Bhatiof sub Division Saket. 969(H1), 725(911), 729(44), 730(0-2)
Sir, 954(28), 961(713)

It is hereby to inform you that the demarcation of above mentioned numbers has been fixed for 20/9/2023 at 12:00 AM and the meeting point will be O/o SDM (Saket) New Delhi.

You are therefore requested to please depute to the authorized official (S) parson of your department to remain present at the office of undersigned on the above mentioned date and time in case of any clarification, you may feel convenient to call 9811113427 Sh. Ruti (A.s.o./Kgo)

This may kindly be accorded "Top Priority", payment for T.S.M. Surveyor will be made through respective applicant/agency.

Yours faithfully

TEHSILDAR (SAKET)





**IN THE COURT OF REVENUE ASSISTANT / SDM (SAKET)
REVENUE DEPARTMENT: DISTRICT - SOUTH: GOVT. OF NCT OF DELHI
M. B. ROAD: SAKET: NEW DELHI**

No.SDM/Saket/2022/ 2249

Dated: 26/09/2022

TATIMA CASE, KHASRA NO. 954/2 Min, VILLAGE BHATI

ORDER

This order shall dispose-off the proceedings of Tatima in respect of the land comprising khasra no. 954/2 min situated in the revenue estate of village Bhati, New Delhi.

Whereas, Tatima proceedings were instituted in the year 2019. During the proceedings the matter was taken up a number of times. Notices were served to all the concerned 954/2Min has the area of 15 Bigha 19 Biswa of village Bhati and as per the Record following parties/ agencies have share in the Khasra No. 954/2:

- | | | |
|-----|-------------------------|---------|
| i) | M/s RDG Estates Pvt.Ltd | (7-11) |
| ii) | Forest Land | (08-08) |

Whereas, the matter was last taken up for hearing on 09-09-2022, in the presence of all concerned i.e. Sh. Tajuddin, Deputy Range Officer for and on behalf of Forest Department (South), Sh. Ram Khilari (Kanungo) for and on behalf of Revenue Department, Counsel Sh. S.Ahmed on behalf of M/s RDG Estate Pvt.Ltd.

Whereas, the forest department had requested to allot forest area of Khasra No. 954/2 adjacent to existing forest area vide letter no. 13939 dated 09/07/2020.

And whereas, Aks Sizra was shown to all concerned parties/ agencies and they all agreed to the Tatima without any objection.

Now, therefore, Tatima of Khasra No. 954/2 Min of Village Asola is finalized as below:

S.No.	Khasra No.	Area	Owner
1.	954/2/1	8-8	Forest
2.	954/2/2	7-11	M/s RDG Estate Pvt.Ltd.

File consigned to Record Room. Halqa Patwari is directed to update the Revenue Record accordingly.



Ruingshal
**(RAKESH SINGHAL)
REVENUE ASSISTANT/SDM (SAKET)
DISTRICT (SOUTH)**

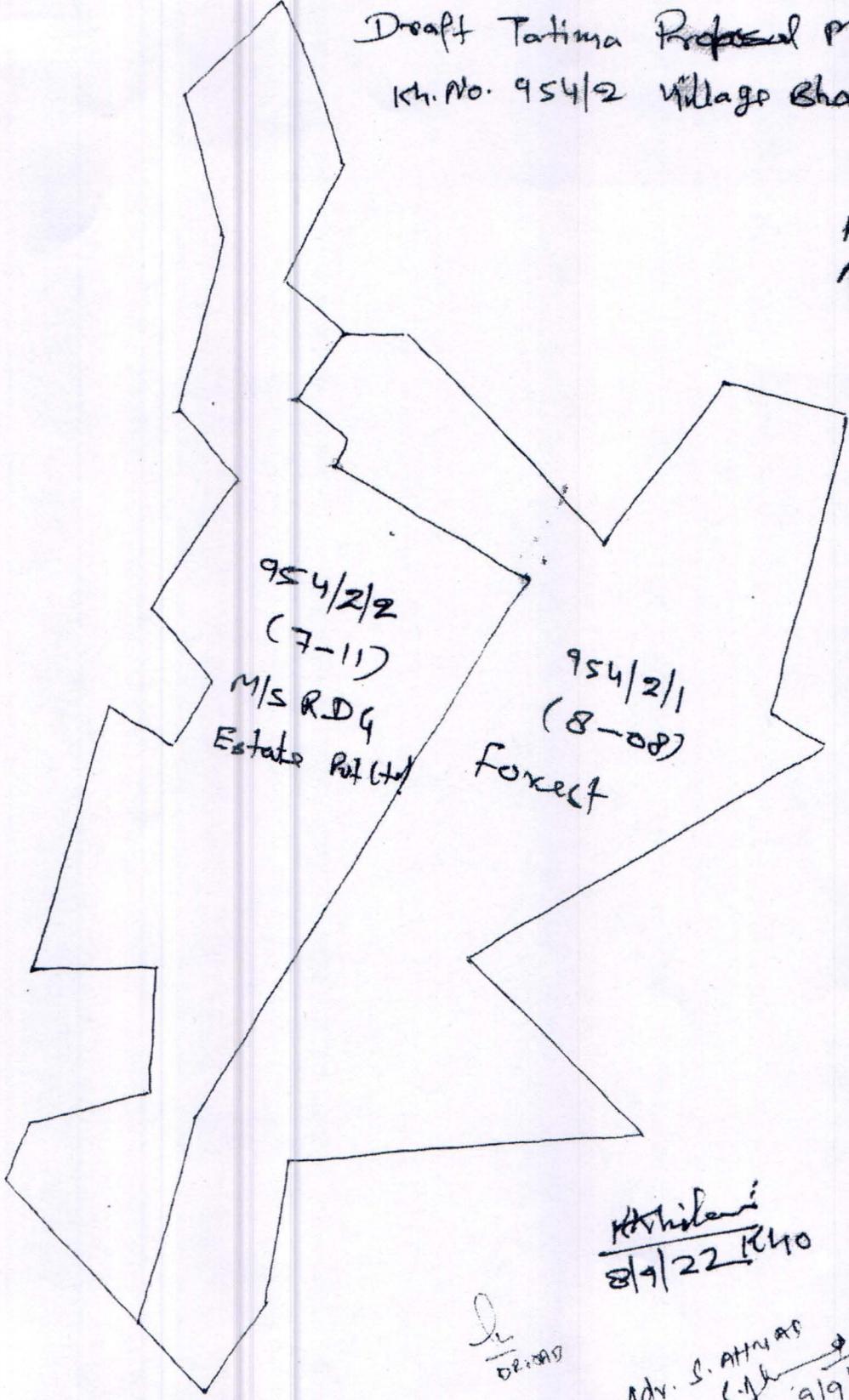
Copy to :-

- The Deputy Conservator of Forest (South), Forest and Wild Life Department, GNCT of Delhi, Near Shooting Range Tughlakabad, New Delhi.
- The BDO (South), GNCTD, M.B. Road, Saket, New Delhi,
- The Tehsildar (Saket), GNCTD, MB Road, Saket, New Delhi
- The Halqa Patwari (Village Bhati), with the direction to serve this order on the suit land by way of pasting at some conspicuous place and as per this order make necessary updation in the records.
- M/s RDG Estate Pvt. Ltd., Kh.No. 954/2 Min, Village Bhati, New Delhi.

Certified True Copy Copy To Copy

Reader To SDM (Saket) Reader To SDM (Saket)

Draft Tatima Proposal Map
Kh. No. 954/2 Village Bhati



M. Ahilani
8/9/22 KCh0

[Signature]
02.08.20

Adv. S. Ahmar
[Signature]
9/9/2022

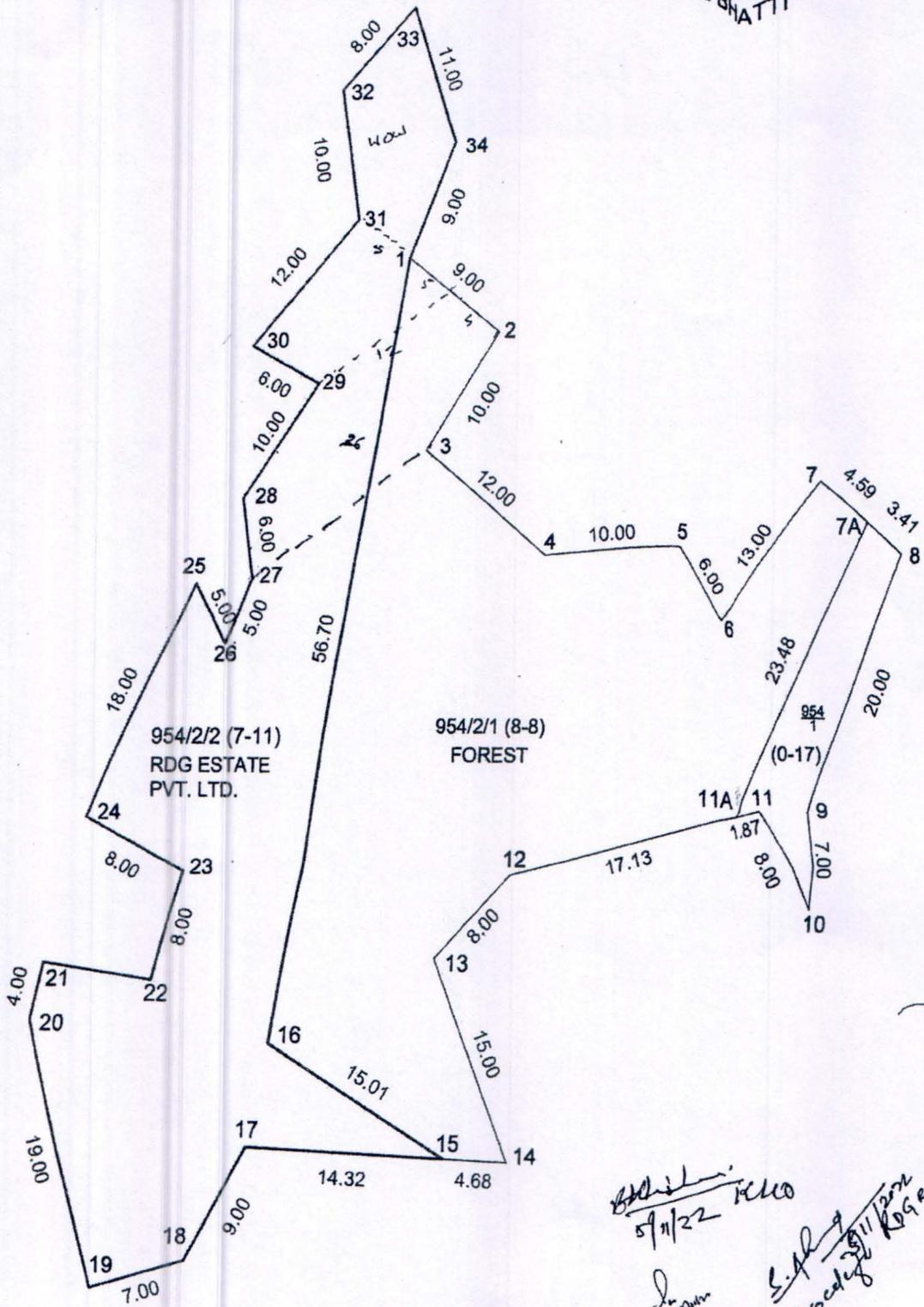
cop.
nail

Certified True Copy Copy To Copy

[Signature]

Reader To SDM (Saketi) Reader To SDM (Saketi)

TATIMA DRAFT AS PER ORDER RA/SDM SAKET NO. - SDM/SAKET/2022/2249
DATED- 26-9-2022 NEW DELHI KHASRA NO. - 954 VILLAGE BHATTI



Handwritten notes:
1/25
and
2/2

Handwritten signature:
5/11/22

Handwritten signature:
S. P. Singh

Handwritten signature:
S. P. Singh
(Advocate)
RDG Estate P. Ltd.

Handwritten signature:
S. P. Singh
5/11/22

Handwritten signature:
S. P. Singh



Certified True Copy

Copy To Copy

Handwritten mark:
Q

539

Demarcation of Khasra No: 954/2 after Tattima village Bhat

E 715372.452
N 3147647.504

E 715354.696
N 3147662.016

E 715359.312
N 3147625.670

E 715382.738
N 3147606.021

E 715408.119
N 3147608.210

E 715437.395
N 3147621.981

E 715452.995
N 3147608.862

E 715446.227
N 3147614.553

954/2/1
(8-8)

E 715420.515
N 3147560.508

(0-17) 954/1

E 715434.295
N 3147561.692

E 715378.255
N 3147549.361

E 715425.059
N 3147561.706

E 715364.676
N 3147534.157

E 715434.381
N 3147543.852

E 715335.158
N 3147521.277

E 715368.933
N 3147499.352

E 715379.634
N 3147498.980

Signature
Asst. M.T

Signature





OFFICE OF THE SUB-DIVISIONAL MAGISTRATE (SAKET)
REVENUE DEPARTMENT: GOVERNMENT OF NCT OF DELHI
M. B. ROAD : SAKET : NEW DELHI

F.No.SDM(Saket)/2023/ 2008

most urgent

Dated:- 19/9/2023

NOTICE

1. Dy. Conservator of Forests of Karni Singh Shooting Range Tughlakabad N.D
2. M/s Ashon Estate R/o village Bhati
3. M/s R.G.S.B Estate R/o Village Bhati
4. M/s Appels Estate R/o Village Bhati
5. M/s Hans foundation R/o Village Bhati
6. Patwari Halqar village Bhati
7. Sh. Ajay Sharma ji T.S.M. Surveyor

Sub: Demarcation/Identifications/Joint Survey of Khasra No. 848(611), 963(28)
Village... Bhatiof sub Division Saket. 969(H1), 725(911), 729(44), 730(0-2)
Sir, 954(28), 961(713)

It is hereby to inform you that the demarcation of above mentioned numbers has been fixed for 20/9/2023 at 12:00 AM and the meeting point will be O/o SDM (Saket) New Delhi.

You are therefore requested to please depute to the authorized official (S) parson of your department to remain present at the office of undersigned on the above mentioned date and time in case of any clarification, you may feel convenient to call 9811113427 Sh. Ruti (A.s.o./Kgo)

This may kindly be accorded "Top Priority", payment for T.S.M. Surveyor will be made through respective applicant/agency.

Yours faithfully

TEHSILDAR (SAKET)





IN THE COURT OF REVENUE ASSISTANT / SDM (SAKET)
REVENUE DEPARTMENT: DISTRICT - SOUTH: GOVT. OF NCT OF DELHI
M. B. ROAD: SAKET: NEW DELHI

No.SDM/Saket/2022/ 2250

Dated : 26/09/2022

TATIMA CASE, KHASRA NO. 961 Min, VILLAGE BHATI

ORDER

This order shall dispose-off the proceedings of Tatima in respect of the land comprising khasra no. 961 min situated in the revenue estate of village Bhati, New Delhi.

Whereas, Tatima proceedings were instituted in the year 2019. During the proceedings the matter was taken up a number of times. Notices were served to all the concerned 961 has the area of 15 Bigha 7 Biswa of village Bhati and as per the Record following parties/ agencies have share in the Khasra No. 961:

- | | | |
|-----|-------------------------|--------|
| i) | M/s RDG Estates Pvt.Ltd | (7-13) |
| ii) | Forest Land | (7-14) |

Whereas, the matter was last taken up for hearing on 09-09-2022, in the presence of all concerned i.e. Sh. Tajuddin, Deputy Range Officer for and on behalf of Forest Department (South), Sh. Ram Khilari (Kanungo) for and on behalf of Revenue Department, Counsel Sh. S.Ahmed on behalf of M/s RGSB Estate Pvt.Ltd and M/s Ashon Estate Pvt.Ltd.

Whereas, the forest department had requested to allot forest area of Khasra No. 961 adjacent to existing forest area vide letter no. 13939 dated 09/07/2020.

And whereas, Aks Sizra was shown to all concerned parties/ agencies and they all agreed to the Tatima without any objection.

Now, therefore, Tatima of Khasra No. 961 Min of Village Asola is finalized as below:

S.No.	Khasra No.	Area	Owner
1.	961/1	7-13	Forest
2.	961/2	7-14	M/s Ashon Estate Pvt. Ltd and M/s RGSB Estate Pvt.Ltd

File consigned to Record Room. Halqa Patwari is directed to update the Revenue Record accordingly.



R. Singhal
(RAKESH SINGHAL)
REVENUE ASSISTANT/ SDM (SAKET)
DISTRICT (SOUTH)

Copy to :-

1. The Deputy Conservator of Forest (South), Forest and Wild Life Department, GNCT of Delhi, Near Shooting Range Tughlakabad, New Delhi.
2. The BDO (South), GNCTD, M.B. Road, Saket, New Delhi,
3. The Tehsildar (Saket), GNCTD, MB Road, Saket, New Delhi
4. The Halqua Patwari (Village Bhati), with the direction to serve this order on the suit land by way of pasting at some conspicuous place and as per this order make necessary updation in the records.
5. M/s Ashon Estate Pvt.Ltd R/o Khasra No. 961min of Village Bhati New Delhi.
6. Ms/ RGSB Estate Pvt.Ltd R/o Khasra No. 961min of Village Bhati New Delhi.

Certified True Copy

Reader To SDM (Saket)

Copy To Copy

Reader To SDM (Saket)

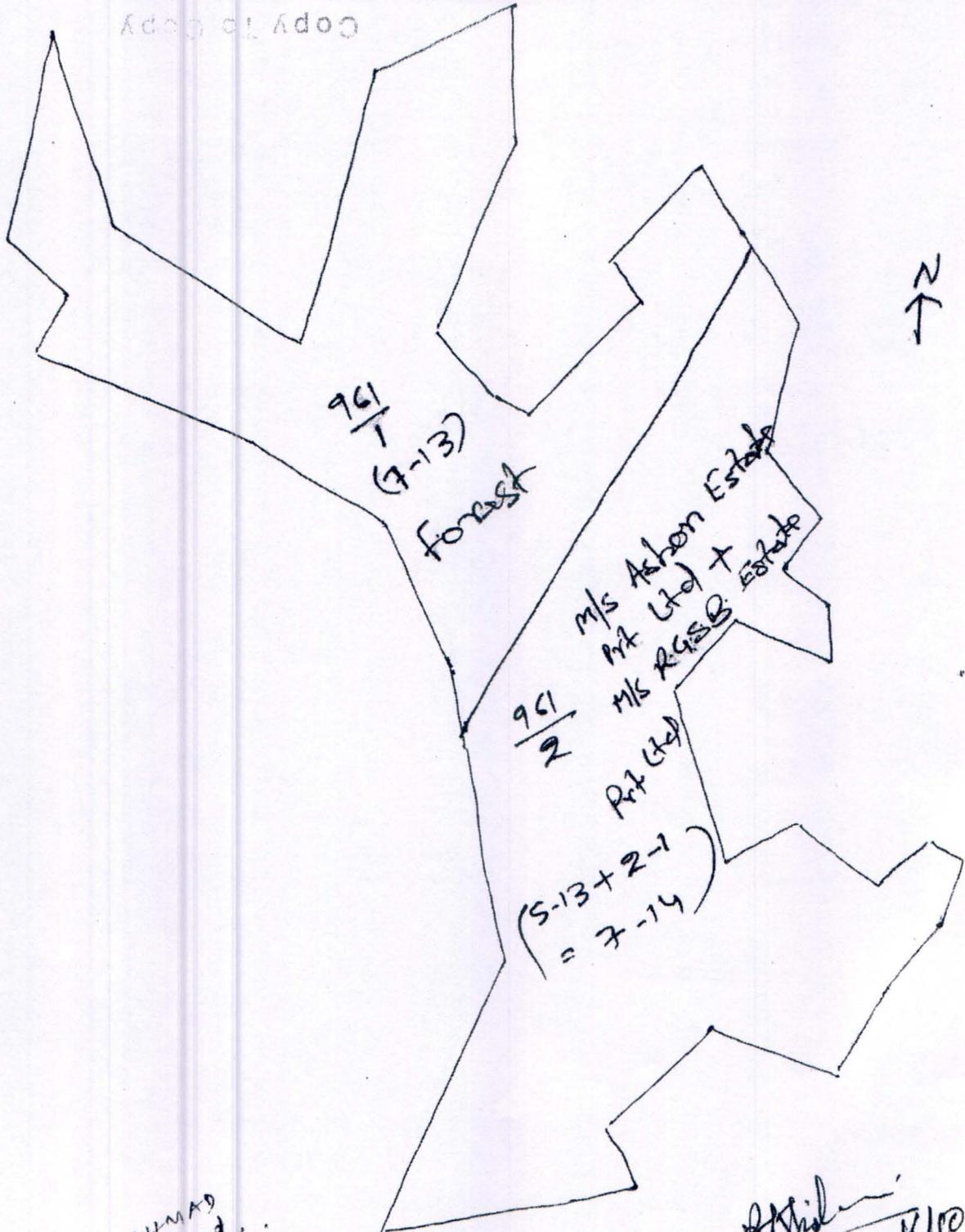
✓
Certified True Copy

Draft Tatima proposal Map Kh. No. 961

Reader To SDM (Saket)

villages - Bhatki

Copy to Copy

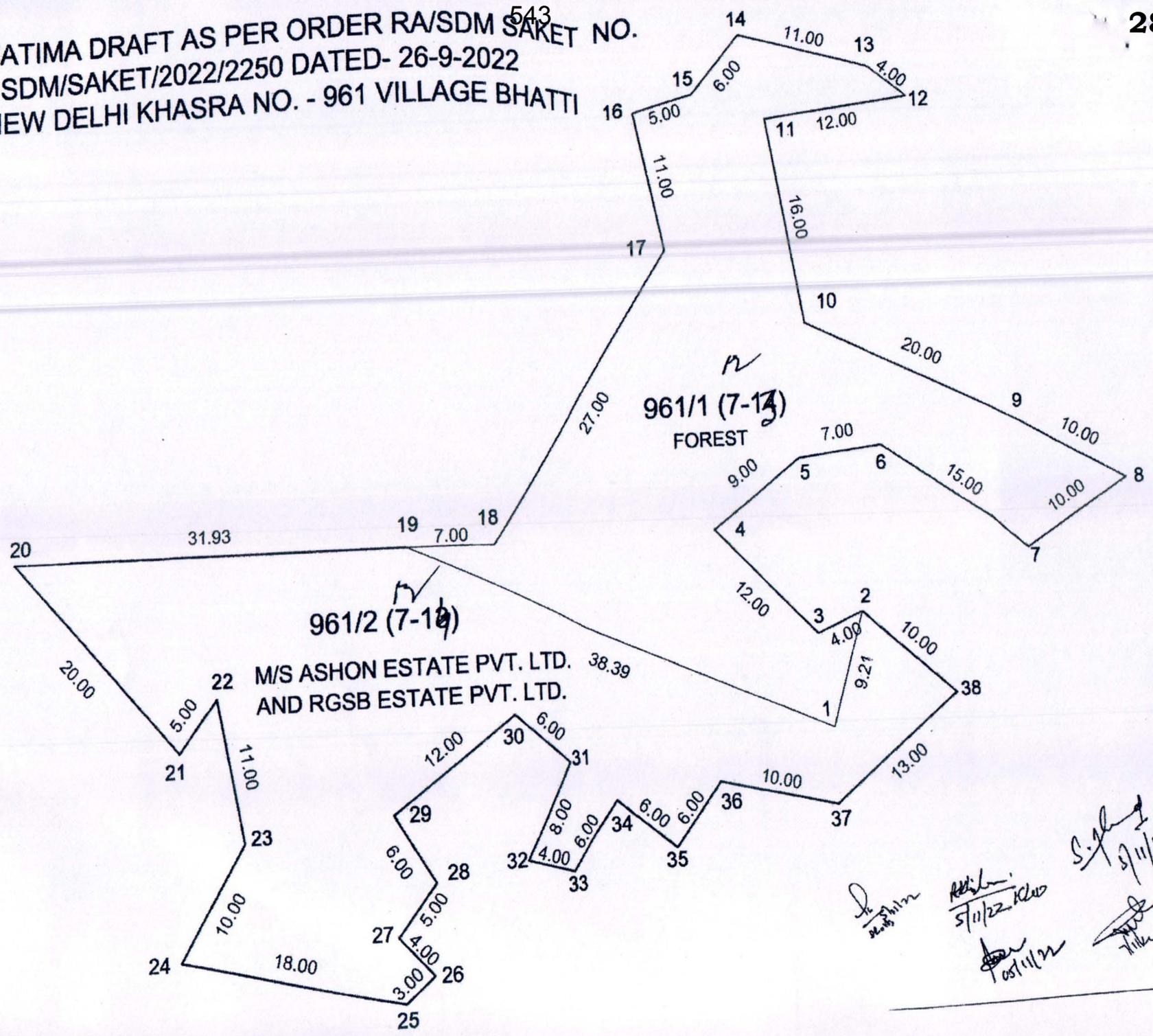


Adv. S. AHMAD
S.A. 9/9/2022

Dr. H. M. M. S.

AKM...
8/9/22 KLO

TATIMA DRAFT AS PER ORDER RA/SDM SAKET NO. 543
- SDM/SAKET/2022/2250 DATED- 26-9-2022
NEW DELHI KHASRA NO. - 961 VILLAGE BHATTI



Original True Copy

Resub to SDM (Saket)

Copy To Copy

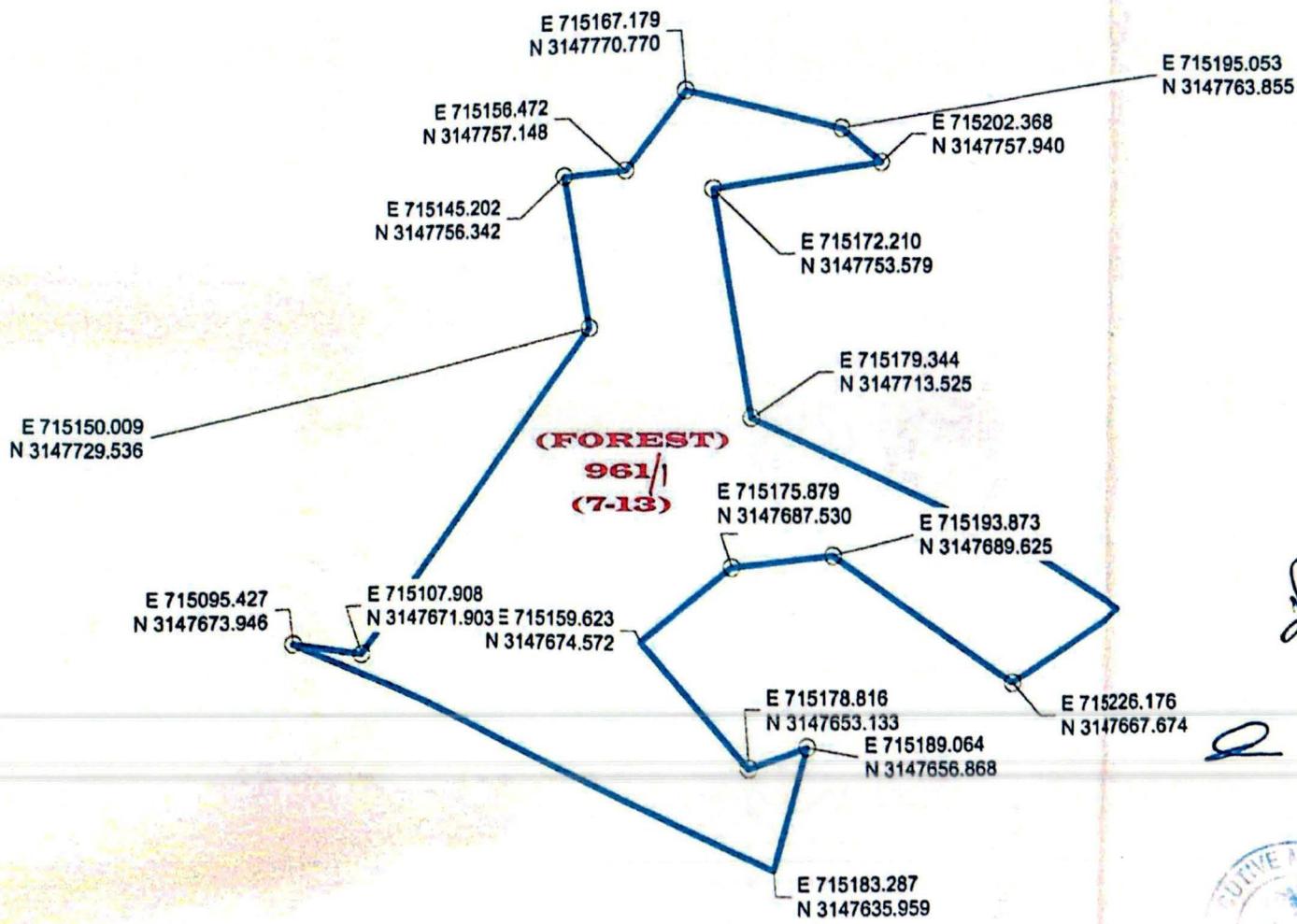
Signature
5/11/22 KLD

Signature
9/11/22

Signature
10/11/22



Demarcation of Khasra No: 961 after Tatima Village Bhati



*Deputy
Asst
Magistrate*

Arank



951	6-8	"	उपरोक्त	X	-	-	-	X	X
952	5-8	$\frac{363}{1}$	M/S R.D.G Estate ब.ख.न 948/2	X	-	-	-	X	X
953	H	"	उपरोक्त	X	-	-	-	X	X
954 2 मिन	7-11	"	उपरोक्त $\frac{954}{2/2}$	X	आदेशानुसार डीएम/डीका कलेक्टर NO: डीएम/डीका/2022/2249 दि. 26/9/2022 बाबत तनिमाजात ख.न. 954			X	X
954 2 मिन	8-8	500	वनविभाग $\frac{954}{2/1}$	X	आदेशानुसार डीएम/डीका कलेक्टर NO: डीएम/डीका/2022/2249 दि. 26/9/2022 बाबत तनिमाजात ख.न. 954 (8-8)			X	X
955 2	4-2	$\frac{363}{1}$	M/S R.D.G. Estate ब.ख.न 948/2	X	-	-	-	X	X
954 1	0-11	$\frac{363}{1}$	अवार्डन: 47/18-19/26/79 सरकार दौलत मदार	X	-	-	-	X	X

960 मिन	1-6	218	उपरोक्त	X	-	-	-	X	X
960 मिन	5-2	228	M/S Ashon Estate ब.ख.न. 944	X	-	-	-	X	X
961 मिन	5-13	$\frac{67}{1}$	उपरोक्त $\frac{961}{2}$ मिन	X	आदेशा जमाव SDM/SKT/2022/2250 Dt 26/9/2022	वाकत तलमाजत खसरा नंकर $\frac{961}{2}$ मिन (5-13)		X	X
961 मिन	2-1	$\frac{280}{1}$	M/S R.G.S.B. Estate ब.ख.न. 946 मिन $\frac{961}{2}$ मिन	X	आदेशा जमाव SDM/SKT/2022/2250 Dt 26/9/2022	वाकत तलमाजत खसरा नं: $\frac{961}{2}$ मिन (2-1)		X	X
961 मिन	7-13	500	वन विभाग $\frac{961}{1}$	X	आदेशा जमाव SDM/SKT/2022/2250 Dt 26/9/2022	वाकत तलमाजत खसरा नं: $\frac{961}{1}$ (7-13)		X	X
$\frac{1995}{962}$	6-0	$\frac{67}{1}$	M/S Ashon Estate ब.ख.न. 944	X	-	-	-	X	X
963 मिन	2-0	11	उपरोक्त	X	-	-	-	X	X
			Kh.No: 963/3 - order No: SDM/SKT/358-64 Dt. 29/9/2021						
						वाकत तलमाजत आदेशानुसार SDM/SKT		X	X

फार्म P-4/Form P-4

(देख नियम 54/See Rule 54)

ग्राम/Village

तहसील
Tehsil

सोनीकट

जिला
Distt.

ह दिल्ली

129

खसरा गिरदावरी/ Khasra Girdawari

साल 2019-20

आरी

खेत का क्रमांक Number of field	क्षेत्रफल एकड़ों में या बन्दोबस्त बीघों में Area in Acres or Settlement Bighas	क्रमिक खाता खतोनी Number of Khatauni Khata	नाम भूमिधर जैसा कि खतोनी के प्रथम भाग में दर्ज है Name of tenure holder as classified in Part I of the Khatauni	नाम असानी जैसा की खतोनी के द्वितीय भाग में दर्ज है। Name of tenure holder if any, as classified in Part II of the Khatauni	कुओं व सिंचाई के अन्य साधन Method of irrigation & well	सावनी/Kharif			हाड़ी/Rabi			जायद रबी/Zaid			दो फसली/ Dofasli		अक्षयत गैर कास्ता मुताबिक नक्शा मिलान रक्का Details of unoccup- ied land of agree with columns of the area statement		किस्त व तादात दरखलान Kind and number of full grown tees on each plot	विवरण Remarks
						जिन्त/ Crop	सिंचित / Irrigated	असिंचित / Unirrigated	जिन्त/ Crop	सिंचित / Irrigated	असिंचित / Unirrigated	जिन्त/ Crop	सिंचित / Irrigated	असिंचित / Unirrigated	सिंचित / Irrigated	असिंचित / Unirrigated	किस्त भूमि Class of Land	क्षेत्रफल Area		
1996 962	31	283 278	M/S Appels Estate छाठ सि.	X		11/07/19	-	-	-											
963 मिन	4-8	283	उपरोक्त Kk. No: 963	X		963 1	-	-	-											
963 मिन	2-8	500	वन विभाग अभिरक्षक 963 4	X		963 4	-	-	-											
963 मिन	40	421	इंस फाउन्डेशन आफिस एट E-4 अक्षोला 963 2	X		963 2	-	-	-											
964	0-8	27	उपरोक्त	X			-	-	-											

खेत नं. 963 का 358-54 अंश 22/9/2021
बाबत तात्कालिक आदेशानुसार डीएम/डीएम

965	1-3	162	उपरोक्त	X	-	-	-	X	X
966	0-8	230	श्री मति राजा आदि ख. ख. नं. 230	X	-	-	-	X	X
967	0-3	"	उपरोक्त	X	-	-	-	X	X
968	0-2	"	उपरोक्त	X	-	-	-	X	X
969	1-0	421	हंस फाउन्डेशन ख. ख. नं. 963 भिन	X	आदेशा जनाब उद्योग/इका	आदेश NO: 50m/507/2022/15 दिनांक 3/1/2023		X	X
969	HI	500	वन विभाग	X	आदेशा जनाब उद्योग/इका	आदेश NO: 50m/507/2022/15 दिनांक 3/1/2023		X	X
970	0-10	43	राम प्रसाद आदि ख. ख. नं. 43	X				X	X